



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

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Exposure Draft on Revision of Premium Rates for Motor Third Party Insurance Covers for the Financial Year 2015-16

Attention is invited to Authority's order no. IRDA/NL/NTFN/MOTP/066/04/2011 dated 15<sup>th</sup> April 2011, to review and adjust the premium rates for motor third party insurance covers annually based on a formula. Accordingly, the Authority has issued an exposure draft on Revision of Premium Rates for Motor Third Party Insurance Covers for the Financial Year 2015-16, which is placed at IRDAI website: [www.irda.gov.in](http://www.irda.gov.in)

The Authority hereby invites all stakeholders to provide their comments on this draft proposal so as to reach the Authority, also by e-mail addressed to Shri Suresh Mathur, Sr. Joint Director at [suresh \[at\] irda \[dot\] gov \[dot\] in](mailto:suresh@irda.gov.in), on or before 20<sup>th</sup> March 2015